

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins.) No. 510 of 2020

In the matter of:

Elektronik Lab India Pvt. Ltd.

....Appellant

Vs.

Pinnacle (Air) Pvt. Ltd.

....Respondent

Present

For Appellant: Ms. Jaikriti. S. Jadeja, Advocate.

For Respondent: Mr. Manan Batra, Advocate.

ORDER
(Virtual Mode)

09.02.2021: Heard Learned Counsel for the Parties at length. The Written Submissions are already on record.

‘Reserved for Judgment’.

[Justice Jarat Kumar Jain]
Member (Judicial)

[Dr. Alok Srivastava]
Member (Technical)

Sim/Kam